

## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 12.02.2018AT 10.30 AM

CP No. 25/241/HDB/2017
Hyderabad Securities and Enterprises Ltd
Enness Capitals Private Ltd
Hyderabad Securities and Enterprises Ltd
241

## Counsel for Petitioner(s):

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## Counsel for Respondent(s):

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for R14to R17 Rahue Carelle

for R-19 7707933363

**ORDER** 

Heard Mr.S.V.Vanshi Krishna Learned counsel for the Petitioner, and Ms.Divya Datla, Mr.Y.Suryanaryana, Mr.Rahul Sarella Learned Counsels for the Respondents.

All the Learned counsels are permitted to submit their written submission by duly serving a copy to the other side on or before 23.02.2018. Orders reserved.

Member (T)

Member (J)